

Armed Forces Tribunal Principal Bench



West Block-8, Sector-1, R.K. Puram, New Delhi-110066

Tel: 011 - 26105366 Fax: 011 - 26105361

E-mail: aftdelhi@rediffmail.com

30 December, 2024

F.No. 2(50)/2015/AFT/PB/Admn.-II

#### CIRCULAR

Applications are invited for filling up the posts of Registrar, Joint Registrar and Principal Private Secretary in the Armed Forces Tribunal, Principal Bench, New Delhi and Regional Benches at Kochi, Lucknow, Jaipur, Chandigarh and Chennai on deputation basis for a period of three years from suitable candidates, who fulfill the following eligibility conditions:-

		<del></del> _		D-v scale	Eligibility conditions
ΓS	S.No.	Name of	No. of Post	Pay scale	·
	1.	the Post Registrar (General Central Service Group 'A' Gazetted,	Regional Bench, Kochi - 01	Pay Matrix Level-13 (Rs.1,18,500 -2,14,100)	Officers of the Central Government or State Governments or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionary benefits or Judge Advocate General Branch of Army, Navy & Air Force and other similar institutions:
		Non- Ministerial)	•		(a) (i) holding analogous post on regular basis in the parent cadre or Department; or  (ii) five years regular service in the parent Cadre or Department in Level-12 of the Pay Matrix; and
		- ·.			(b) holding degree in law from a recognised University.
Admin-A Por R		Joint Registrar (General Central Service Group 'A' Gazetted, Non- Ministerial)	Regional Bench, Lucknow - 01	Pay Matrix Level-12 (Rs.78,800- 2,09,200)	Note: The period of deputation including the period of deputation (Including Short Term Contract) in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation or department of the Central Government shall not ordinarily exceed four years.  Officers of the Central Government or State Governments or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionary benefits possessing a degree in law:  (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) five years regular service in the parent Cadre or Department in Level-11 of the Pay Matrix; and

S.No.		No. of Post	Pay scale	Eligibility conditions
	the Post	<u></u>	<u> </u>	· · · · · · · · · · · · · · · · · · ·
				(b) having ten years of experience in personnel and Administrative or Judicial works.
				Note: The period of deputation including the period of deputation (including Short Term Contract) in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation or department of the Central Government shall not ordinarily exceed four years.
3.	Principal	06	Pay Matrix	Stenographers in the Central Government or State Governments or Supreme Court or
	Private	Principal Bench, New	Level-11 (Rs.67;700-	High Court or District Courts or
	Secretary (General	Delhi - 01	2,08,700)	Statutory/Autonomous bodies having
	Central	Denn Or	2,00,,00,	pensionary benefits:
	Service	Regional		•
	Group A() Gazetted, Ministerial)	.Bench, Jalpur – 02	YK to	(a) holding analogous post on regular basis in the parent cadre or Department; Or
٠	,	Regional Bench, Chandigarh –	·	(b) with six years regular service in the parent Cadre or Department in posts in Level-8 of the Pay Matrix;
•	•	01.	•	(c) with seven years in regular service in the
		Regional Bench,		parent cadre or Department in posts in Level- 7 of the Pay Matrix.
	•	Chennal - 02	•	Desirable: Knowledge in Computer operations.
·				Note: The period of deputation including the
				period of deputation (including Short Term
				Contract) in another ex-cadre post held
ŀ	., i	.		immediately preceding this appointment in
}		_		the same or some other Organisation or department of the Central Government shall
	" '.	·		not ordinarily exceed three years.

- 2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.
- 3. The departmental officers in the feeder grade, who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointments by promotion channel.
- 4. The maximum age limit for appointment by deputation shall not exceed 56 years with a residual service of four years as on the closing date of receipt of applications.
- 5. The application in the prescribed Pro forma (Annexure-I) of the eligible officer, who can be spared in the event of his/her selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-I, R.K. Puram, New Deihi 110 066 by the Department latest by 14<sup>th</sup> February, 2025 along with photo copies of the Annual Confidential Reports for the last five years of the candidates along with Vigilance Clearance Certificate.

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- The applications received without supporting documents, photograph, unsigned and 6. incomplete in any manner, shall be summarily rejected.
- It may please be noted that this Office is not yet enlisted in the Directorate of Estate& 7. for allotment of GPRA (General Pool Residential Accommodation).
- Candidates who apply for the post will not be allowed to withdraw their candidature 8. subsequently.
- The period of deputation can be curtailed upon a summary assessment of the performance or upon other administrative exigencies by the Hon'ble Chairperson.
- During the period of deputation, if the deputationist expresses a willingness to be absorbed against the deputation post, such an application shall be considered in accordance with the provisions pertaining to absorption as set forth in the existing Recruitment Rules (RRs) and the applicable policy on the subject for the respective post. Further details in this regard are already specified in the existing RRs, which are available on the official website of the Armed Forces Tribunal (AFT).

(Sunil Kumar Sharma) Deputy Registrar(A)

Enclosure: Annexure-1

#### Distribution :-

- The Secretary General, Supreme Court of India 1.
- The Registrar General, All High Courts 2.
- The Principal Registrar, Central Administrative Tribunal, New Delhi. 3.
- The Under Secretary, MoD, AFT Cell, New Delhi 4.
- The JAG Branch Army/Navy/Air Force, New Delhi 5.
- The AFT, Principal Bench, New Delhl for uploading on official website 6.
- The Registrar/Registrar (I/c), AFT, RB, Kochi, Lucknow, Jalpur, Chandigarh and Chennal with a request to circulate the Vacancy Circular locally among Govt. offices 7. located in their respective jurisdiction. It is further requested that window advertisement may also got published in one of the widely circulated dailies of your region.
- All Ministries of Govt. of India
- ġ. The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi - 110002 9.
- SO(Admin.i), AFT, Principal Bench, New Delhi 10.
- Guard File. 11.

# APPLICATION FOR THE POST OF REGISTRAR, ARMED FORCES TRIBUNAL, REGIONAL BENCH, KOCHI ON DEPUTATION BASIS

Post applied for	
1. Name and Address (In Block letters)	
2. (i) Date of Birth (in Christian era)	
(ii) Mobile No.	
(III) E-mail I:D.	,
3. (i) Date of entry into service	
(II) Date of Retirement under Central / State Government Rules	
4. Educational Qualifications	
5. Whether Educational and other qualifications required for the post are satisfied (if any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the	
same).  Qualifications/Experience required as mentioned in the advertisement / circular	Qualifications/experience possessed by the officer
Essential	<u>Essential</u>
(a) Qualification	(a) Qualification
(b) Experience	(b) Experience
Desirable	<u>Destrable</u>
(a) Qualification	(a) Qualification
	(b) Experience
5.1 Note: This column needs to be ampliful mentioned in the RRs by the Administration	led to indicate Essential and Desirable Qualifications as ve Ministry/Department/Office at the time of issue of mployment News.  The Qualifications Elective/main subjects and subsidiary

subjects may be indicated by the candidate.

	you meet to ork experience ing Departmen	of the pos ts are to p ork experie	it. provide th ence poss	eir spec essed b		ts/view's confirming the ate (as indicated in the
Bio-data) with reference 7. Details of Employour signature, if the Office/Institution	ence to the pos	nological (	order. End	Pay Grade Scale	Band and	Nature of Duties (in detail) highlighting experience required for the post applied

\* important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer \* \* :
and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the
post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band
and Grade Pay where such benefits have been drawn by the Candidate may be indicated as
below:

below:			To
Office/Institution	Pay, Pay Band and Grade Pay drawn under ACP/MACP Scheme	From	To :
or Temporary	ent employment i.e, Adhoc or Quasi-Permanent or	,	
Permanent  9. in case the pre deputation/contra  (a) The date of initial appointment	sent employment is held on ct basis, please state.  f (b) Period of appointment on deputation / contract	(c) Name of the parent office/organisation to which the applicant belongs.	(d) Name of the post and Pay of the post held in substantive capacity in the parent organisation
such officers sho alongwith Cadre Certificate. 9.2 Note: Inform	of Officers already on deputa uld be forwarded by the pa e clearance, Vigilance Cl ation under Column 9(c) & (c person is holding a post or on but still maintaining	earance and integrity  I) above must be given in Indeputation outside the	

		anlicant date of						
10. If any post held on Deput	ation in the post by the ap	phicant, date of						
return from the last deputation and others details.								
and a little-oil details about 1	oresent employment :	i i						
Please state whether working	Auger flugicars rus name	e of your						
employer against the relevan	t column)		•					
cimple) = B								
(a) Central Governme	nt	:	i.					
(b) State Government	•							
(c) Autonomous Orga	nisation	,						
(d) Government Unde	ertaking	•						
(e) Universities	, k	ł						
· · · · · · · · · · · · · · · · · · ·	•							
42 Blasse state whether V	ou are working in the sa	me Vepartment	ł					
and are in the feeder grade o	r feeder to feeder grade.							
13. Are you in Revised Scale	of Pay? If yes give the dat	te from which	1					
13. Are you in Revised Scale the revision fook place and a	or Payr ir yes, give income lee Indicate the pre-revise	d scale.						
		<del></del>						
14. Total emoluments per m	onth now drawn							
		·						
n to the DD	Grade Pay	Total Emolume	ents ents					
Basis Pay in the PB	(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	<u> </u>						
· :	· ,,							
	belongs to an Organisa	tion which is no	it following the Central					
15. In case the applicant	belongs to an Organisa	tion villion to the	n showing the following					
15. In case the applicant Government Pay-scale, the	latest salary slip issued b	y the organization	[[ ]					
details may be enclosed.								
Basic Pay with Scale of	Dearness Pay/interin	relief/other	Total Enfoldments					
1 of 1	Allowances etc., (with bro	eak-up details)						
Pay and rate of increment		<u> </u>						
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L								
16 Additional information	n, if any, relevant to t	he post you						
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i i i i i i i i i i i i i i i i i i i	formation With fektiu w	II) uddicion						
l endemic qualifications (li)	i professionai iraining o	ite (iii)						
experience over and a	bove prescribed in t	he Vacancy						
a. I /Advertisament)	•							
to helpour to	the Scheduled Castes, th	ne Scheduled   .	,					
T-than the Other Backward	Classes and other Special	Categories.	*					
Tribes, the Other Backward Classes and other Special Categories.								

#### **Declaration**

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/withheld.

Place :		(Signature of the candidate)
Dated :		Address :
	•	

### Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possesses educational qualifications and experience mentioned in the Vacancy Circular. If selected, he/she will be relieved immediately.

2. Also	ertified that;
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(1)	There is no	vigilance (	or disciplinary	case	pending/contemplated	against	Shri/Smt.
۱17	111-01-	_			•	_	

- (ii) His/Her Integrity is certified.
- (iii) His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- (iv) No major/minor penalty has been imposed on him/her during the last 10 years Or A list of major/minor penalities imposed on him/her during the last 10 years is enclosed (as the case may be)

Countersigned

Employer/Cadre Controlling Authority (with Seal)

#### GOVERNMENT OF INDIA MINISTRY OF DEFENCE ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

Phone: 26105124
Fax No: 26105361

West Block - VIII Sector – I, R.K.Puram New Delhi – 110 066

F. No. 2(17)/2013/Rect/AFT/PB/Adm-I

Dated: 3rd January 2025

#### CIRCULAR

Applications are invited for filling up the posts of Tribunal Officers/Section Officers, Private Secretary, Assistant, Tribunal Master (Stenographer Grade -I) and Division Clerk in the Armed Forces Tribunal, Principal Bench, New Delhi on deputation basis for a period of three years from suitable candidates, who fulfill the eligibility conditions:-

. <u> </u>	Name of the	No. of Post	Pay scale (Rs.)	Eligibility conditions
1.	Tribunal Officers/Section Officers  General Central Service Group 'B' Gazetted, Non-Ministerial)	01	Pay Matrix Level - 7 Rs 44900-142400)	Deputation (Including Short Term Contract)/Absorption:  Persons working under Central Govt or State Govt or Supreme Court or High Court or subordinate Courts or Statutory/Autonomous bodies having pensionary benefits:  (a) Holding (i) analogous post on regular basis in parent cadre or department; or  (ii) post in the level 5 of the pay matrix (Rs 29200-92300) with five years regular service in the grade, and  (b) possessing the following educational qualifications and experience:  (i) Degree of a recognised University; and  (ii) Having 2 years experience in personnel, administrative or judicial work.
				Desirable: - Degree in Law.  Note: The period of deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other Organization or department of the Central Government shall ordinarily no exceed three years.

٠.				Eligibility conditions
	Name us care	Vo. of	Pay scale (Rs.)	
. l	Post	Post	Tarrol 7	Deputation (Including Short Term
	Private	01	Pay Matrix Level - 7	Contract)/Absorption:-
•	Secretary		(Rs 44900-142400)	Central Government
	Beczes	ı		I STATE OF THE PROPERTY OF THE STATE OF THE
	(General Central	<u> </u>	1	or State Government of Super- or High Court or Subordinate Courts or bodies having
	Service Group 'B'			Statutory/Autonomous bodies having
	Gazetted,			pensionary benefits, holding:
	Ministerial)			pensionary benefits, notation
	141212-	l		(i) analogous post on regular basis
		1		in parent cadre or department; of
		}		the Level- 6 of the Pay
•		l		1 37-1 (Pp. 35400-112400) Willi 1100
		1	\	years regular service in the grade.
		1		years regular service
	,	1		Note: The period of deputation including
			1	
		1 .		Term Contract) in another ex-cuars pro-
		1		
				the same or some outer
	1			
	. \	1	1	Central Government shall oldinary
		1	•	avceed three years.
			Pay Matrix Level -	6 Deputation (Including Short 101111
3.	Assistant	02	(Rs 35400-112400)	
		_ [	(Rg 33400-1121-1	and the secondary under Central
1	(General Centra	4	\	Government or State Government or
	Service,	1		Court or Figh Court or
	Group B'	ŀ		Courts or Statutory/
١	Non-Gazetted	1	- k ·	Autonomous bodies having pensionary
	Ministerial)			benefits:
l	•	1		-1- move most on
1		ŀ		(a) (i) holding analogous post or regular basis in parent cadre or
			· ·	regular basis in parent out
1		١.	•	department; or
				(ii) Upper Division Clerks in level 4 o
		- 1	·	the pay matrix (Rs 25500-81100
1				with 10 years regular service in the
				grade in Central Government
				or State Government or Suprem
		1		Court or High Court or Subordinat
	1	-   .		Courts.
		1	,	(b) (i) Possessing Degree from recognise
		1		University; and
1	•			(ii) having 2 years experience
1		İ		establishment, administration ( Accounts.
			i '	According

',			· · · · · · · · · · · · · · · · · · ·	Eligibility conditions
	MAINTO OT CTTO	No. of Post	Pay scale (Rs.)	
<u>•</u>	Post			Note: The period of deputation including the period of deputation (Including Short Term Contract) in another ex-cadre post held immediately preceding this appointment in the same or some other Organization or department of the Central Government shall ordinarily not exceed three years.
D4.	Tribunal Master/ Stenographer Grade-'I'  (General Central Services Group B' Non Gazetted Ministerial)	1	Pay Matrix Level - 6 (Rs 35400-112400)	Deputation (Including Short Term Contract)/Absorption:  Stenographers of the Central Government or Armed Forces or State Government or Supreme Court or High Courts or District Courts or Statutory/Autonomous bodies having pensionary benefits holding:  (i) the analogous post on regular basis in parent cadre or department; or  (ii) post in Level 4 of the Pay Matrix (Rs 25500-81100) with 10 years regular service in the grade.  Note: The period of deputation including the period of deputation (Including Short Term Contract) in another ex-cadre post held immediately preceding the appointment in the same or some other Organization or department of the Armed Forces Central Government shall ordinarily not exceed three years.
5.	Upper Division Clerk (General Centr Service Group Non- Gazetted, Ministerial)	al 'C'	Pay Matrix Level - (Rs 25500-81100)	Officials from Central Govt. or State Govt. or Tribunals or Commissions of Statutory Bodies or Courts:  (i) holding analogous posts on regular basis; or  (ii) holding the post in the Pay Matriceles Level-2 (Rs 19900 – 63200) with eight years regular service.

•				<del></del> -	<u> </u>	Eligibility conditions		
	Name Post	of	the	No. of Post	Pay scale (Rs.)			
HO.	1030			<b>.</b>		Note: The period of deputation including period of deputation in another ex-cadre post, held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed three years.		
	_							

- 2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended, from time to time.
- 3. The departmental officers in the feeder grade who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointments by promotion channel.
- 4. The maximum age limit for appointment by deputation shall not exceed 56 years with a residual service of four years on the closing date of receipt of applications.
- 5. The application in the prescribed pro forma (Annexure-I) of the eligible officer, who can be spared in the event of his/her selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-I, R.K. Puram, New Delhi 110 066 by the Department by 02.04.2025 along with photo copies of the Annual Confidential Reports for the last five years of the candidates along with Vigilance Clearance Certificate and there is no disciplinary case pending/contemplated against him/her may also be furnished.
- 6. The applications received without supporting documents, photograph, unsigned and incomplete in any manner, shall be summarily rejected.
- 7. It may please be noted that this Office is not yet enlisted in the Directorate of Estate for allotment of GPRA (General Pool Residential Accommodation).
- 8. During the period of deputation, if the deputationist express a willingness to be absorbed against the deputation post, such an application shall be considered in accordance with the provisions pertaining to absorption as set forth in the existing Recruitment Rules (RRs) and the applicable policy on the subject for the respective post. Further details in this regard are already specified in the existing RRs, which are available on the official website of the Armed Forces Tribunal (AFT).
- 9. Number of vacancies reflected above are subject to change and may vary at the time of selection process.

(Sunil Kumar Sharma) Deputy Registrar

Enclosure: Annexure-1

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#### Distribution :-

The Secretary General, Supreme Court of India

The Registrar General, All High Courts with a request to circulate the same amongst I. eligible officers of Registry and District Courts. 2:

The Principal Registrar, Central Administrative Tribunal, New Delhi.

- The District Judge-1 & Session Judge, Tis Hazari Court Delhi. 3.
- The Secretary General, National Human Rights Commission, New Delhi. 4.
- The Registrar, National Company Law Appellate Tribunal, New Delhi. 5.
- The Registrar, National Company Law Tribunal, New Delhi. б. 7.

The Under Secretary, MoD, AFT Cell, New Delhi.

- Recruitment Cell, Rajya Sabha Secretariat with a request to circulate the same in your 8. 9.
- Recruitment Cell, Lok Sabha Secretariat, with a request to circulate the same in your 10.
- The Registrar University of Delhi with a request to circulate the same amongst eligible 11.
- The Registrar University of Dr. B.R. Ambedkar University Delhi with a request to circulate 12. the same amongst eligible officers.
- The Registrar University of Jawaharlal Nehru University Delhi with a request to circulate 13. the same amongst eligible officers.
- The Registrar University of Jamia Millia Islamia University Delhi with a request to circulate 14. the same amongst eligible officers.
- The Registrar University of Guru Gobind Singh Delhi with a request to circulate the same 15. amongst eligible officers.
- The Registrar Delhi Technological University of Delhi with a request to circulate the same 16.
- The Registrar Indian Law Institute Delhi with a request to circulate the same amongst 17. eligible officers.
- Directorate General of Employment, 18. Ministry of Labour and Employment, NCS Coordination Section Shram Shakti Bhawan, Rafi Marg, New Delhi 110001, Email - ddg-dqet@nic.in
- You are requested to upload the said advertisement in NCS portal.

IT Cell In-charge, AFT(PB) 19.

- You are hereby advised to upload the said advertisement in AFT(PB) website, www. aftdelhi.nic.in and also upload in DoP&T website and confirm.
- The JAG Branch Army/Navy/Air Force, New Delhi. 20.
- All Ministries of GoI. 21.
- The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi 110002 22.
- Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt-110010 23.
- Office of the Controller General of Accounts, Mahalekha Niuyantrak Bhawan, Ministry of Finance, GPO Complex Block-E, Aviation Colony INA Colony, Delhi - 110023 24.
- Office of the Comptroller & Auditor General of India, Pocket-9, Deen Dayal Upadhyaya 25 Marg, New Delhi.
- Office Copy. 26.

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### BIO-DATA/CURRICULUM VITAE PROFORMA

Post applied for							
Name and Address							
" Dissit ( effers)							
2. (i)Date of Birth (in Christian era)							
(ii) Mobile No.							
(iii) E-mail I.D.			·				
3. (i) Date of entry into service							
(ii) Date of Retirement under Central/							
Ctate Government Rules							
4. Educational Qualifications							
5. Whether Educational and other	•						
I we - None regulary tot the bost are	•						
1. Lad as squivelent to the one prescribed			-				
in the Rules, state the authority for the							
noma)	Qualifications/ex	perience	possessed by the officer				
	Quantities						
mentioned in the advertisement/circular	Essential						
Essential	A) Qualific	ation					
A) Qualification	B) Experie	ence					
B) Experience	Desirable						
Desirable	A) Qualific						
A) Qualification	B) Experie	ence	· · · · · · · · · · · · · · · · · · ·				
B) Experience  5.1 Note: This column needs to be amplified to be a supplied to be a supplie	to indicate Esse	intial and	Desirable Qualifications as				
5.1 Note: This column needs to be amplified mentioned in the RRs by the Administrative mentioned in the RRs by the RRs b	Ministry/Depart	ment/Offic	ce at the time of ladde of				
mentioned in the RRs by the Administrative Circular/and issue of Advertisement in the Electrical Circular and Post Gradua	ployment News.	il Hi co loo	oin subjects and subsidiary				
	e Qualifications E	iective/iii	ant subjects and dans and				
	of entries		-				
I made by you shove, you meet the requisi	, 1200011111111						
Qualifications and Work experience of the go		rific comm	nents /views confirming the				
6.1 Note: Borrowing Departments are to relevant Essential Qualification/Work experi	noo noesessed h	nv the Cal	ndidate (as indicated in the				
L Personial Challicalidayyyolk cyperi	IICA hossesses a	.,					
Bio-data) with reference to the post applied.							
l'	rder Enclose a	separate	sheet duly authenticated by				
7. Details of Employment, in chronological	7 DAMEDICAL PRODUCTIONS IN CONTROL OF						
your signature, if the space below is insufficient	Pay Ban	nd and	Nature of Duties (in detail)				
Office/Institution Post held on From	Grade Pa	av/Pav	highlighting Experience				
regular basis	Scale of t	the post	required for the post				
	held on re		applied for				
	basis						
			2/-				

\*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below;

Bell division by man		Dov	From		To	
Office/Institution	Pay, Pay Band, and Grade	s ray Scheme				
Office/friesters	drawn under ACP/MACP S	101110				
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R Nature of present 6	employment i.e. Ad-hoc o	"				
8. Nature of present employment Temporary or Quasi-Permanent or Permanent						
	layment is held 0	n				
9. In case the preser	nt employment is held o	•				
deputation/contract basis, please state.						
	c) Name of the parent					
a). The date of initial	appointment on	office/organ	office/organization to which the applicant		the post held in tive capacity in	
appointment	deputation/contract	which the a			illag bahacira	
- · · ·	deputation/contract	belongs.		the pare	ent organization	
				1	!	
	1					
	1 Note: In case of Officers already on deputation, the applications of su			<del> </del>		
1.05	sors already on deputation	, the applica	ations of such	[		
9.1 Note: in case of Oil	cers already on deputation ded'by the parent cadre/ Department cadre/ Department and integrality certifiers.	epartment alc	ongwith Cadre	1		
officers should be forward	earance and integrality certification	ficate.		1		
Clearance., Vigilance Cle	izi alico una maso		المحنسية			
1-formation I	Inder Column 9(c) & (d) a no le holding a post on	bove must b	e given in all			
9.2 Note: Information of	inder Column 9(c) & (d) a n is holding a post on ill maintaining a lien in his p	deputation	. Outside the			
cases Where a person	n is holding a post of ill maintaining a lien in his p Deputation in the past by the	arent cadre/	organization.	<del> </del>		
E is seet bold on		he applicant,	Cate of terrin	1		
			_ :			
from the last deputation.	out present employment :					
11. Additional details us		_£ .	omplovet			
by an atota whether	working under (indicate th	e name or	Aorii embiraa			
against the relevant colu	imn)					
against the relevant con-				1		
a) Central Governr	ment.		*		•	
L State Governme	b) State Government					
Autonomous Organization						
d) Government Undertaking				1		
e) Universities				J		
ກ໌ Others	ner you are working in the s	ame Departr	nent and are i	า		
12. Please state wheth	ner you are working in the s	initio poperii				
					•	
		ď				
Luba data from WNICN D	US (SAISION FOOK STATE	_				
also indicate the pre-rev	/ISOC Scale.					

14. Total emoluments per r	nonth n	ow drawn	Total F	moluments
Basis Pay in the PB	Gra	ide Pay	1012.1	
·			1	Dov.
i b	olonge f	o an Organization which	is not follo	wing the Central Government Pay- wing details may be enclosed.
5. In case the applicant pe	seued b	y the organization show	ing the folio	wing the Central Government — wing details may be enclosed.
		Dearness Pay/interim r	elief/other	Total Emoluments
Basic Pay with Scale of Pa	y and	Allowances etc., (with	oreak-up	
rate of increment		details)		
				1
•				
16. Additional informatio	n, if any	y, relevant to the		
post you applied for it sup	port o. thing	e may provide		•
the post. This actions our	42 - 44	Honel academic		•
information with regard to qualifications (ii) profession	onal tra	ining and (III) WORK		
l evnerience over and appr	e preso	Stilled lit tite America)		_
Circular/Advertisement)	•	<u> </u>		
17. Whether belongs to t	he Sch	eduled Castes, the		
I Scheduled I fibes, the Outer Basis				
other special categories				
				" that i
. E. Alba	gone th	rough the vacancy circ	ular/advertis	ement and I am well aware that to a documents in respect of Essen
الأسمال من السيال المناسب	ha I illi			O-lestion ('OMMILIAN AL
	HIILD DI	TDILITION -)		are correct and illibite the poo
Qualification for the p	ost. Ti	ne information/details pr	ovided by ii	ne are correct and true to the bes has been suppressed/ withheld.
my knowledge and no ma	iterial fa	act having a bearing on i	IIA PRICOTOL	
	•		•	
		•		
•		•		
		(Signa	ture of the candidate)	
			۸ddres	ss:
•			Muulet	<u></u>
		•		
Date:				

## Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and, correct as per the facts available on records. He/She possess educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

that;

- There is no vigilance or disciplinary case pending/contemplated against Shri/Smt. (i)
- His /Her integrity is certified. (ii)
- His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- No major/minor penalty has been imposed on him/her during the last 10 years OrA list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may Countersigned be).

Employer/Cadre Controlling

(Authority with Seal)

